GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 271

ANSWERED ON THURSDAY, THE 8th DECEMBER, 2022

Unemployment amongst Law Graduates

271. SHRI RYAGA KRISHNAIAH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of unemployed law graduates in the country;
- (b) the measures taken by Government to reduce increasing unemployment amongst law graduates;
- (c) whether there are instances of junior advocates working without any pay or remuneration; and
- (d) if so, the reasons therefor and the steps taken by the Government to address this issue?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

(a) to (d): There is no data available/maintained in this regard. Once a law graduate enrolls as an advocate he/she is deemed to have entered into the profession of advocacy. Advocates are professionals who enter the profession of legal practice and learn the skilled advocacy in the process of gaining requisite experience. Further, it is the discretion of a party to engage any advocate as per its choice.